## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/3/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: TP (HC)/CAA/4/2017

NAME OF THE TRANSFEROR.

: TRINETRA CEMENTS LIMITED

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S.RAM PRASAD.

counsels Fer objecters. Ruff

Kapil Rastogi, Jp. Karuna karan.

2. P.S. Raman (Senior Coursel)

FK. Bhaskal Vikyam - P-Jain Sheuti Kuishnam Counsel for Petitioner

Vilseam

## **ORDER**

Shri P S Raman, senior counsel for the applicant present. Shri S.Ramprasad, proxy representing senior counsel, Shri Kapil Rastogi on behalf of the objectors present and sought time for submitting arguments. At request time enlarged with a specific direction to submit arguments on the next date of hearing. Put up on <u>04.04.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)